

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 618
143/241- 242/ND/2019**

IN THE MATTER OF:

Mr. Bhupinder Chowdhiri

...APPLICANT

Vs.

M/s. Garg Armoury Pvt. Ltd. and Anr.

...RESPONDENT

Section

U/s 241-242

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

For the Respondent

:Ms Nikita Rana, Advocate

**:Mr. Jaswinder Singh And Shipra
Shukla Advocates For Respondent
No 2**

ORDER

Due to paucity of time, matter is now adjourned to **21.02.2023**.

**Sd/-
(Court Officer)**